

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-08/2017/1352/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge  
Chirang, Kajalgaon

Dated Guwahati, the <sup>th</sup> 20 February, 2023.

Sub:- **Additional half day Earned leave.**

Ref:- Your letter No. DJCH. I-5/2023/ Dated 16.02.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **an additional half day of earned leave on 16.02.2023 for the first half**, subject to submission of your duly filled in leave application in prescribed format.

Yours faithfully,

*Sdf*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-08/2017/1353-1354/A, dated** , 20-02-2023

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
- ✓ 2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*SA*